

### **Modernising of Government of India Presses**

1217. SHRI JAGADISH JANI: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any proposal under Government's consideration for modernising Government of India presses;

(b) if so, by when the modernisation programme is likely to be introduced; and

(c) what are the details of the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) Phased modernisation of Government of India Presses is already in progress.

(c) While replacing unserviceable machines and/or augmenting printing capacity in the Government of India Presses, latest machines with appropriate technology are being procured. In place of 'sereo plate', nyloprint (photo polymor plate) has been introduced for printing of forms, within the constraints manpower availability, letter press flat-bed/rotary machines are being replaced by Web Offset machines. A beginning has been made in the presses at Nilokheri, Temple Street, Calcutta, Koratty, Chandigarh and Mysore. Electronic/ computer aided film setter for composing in Hindi has been installed at Photolitho Press Faridabad.

### **Unauthorised Structures by Residents of Central Government Quarters at Behala, Calcutta**

1218. SHRI ARABINDA GHOSE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a number of residents of the Central Government quarters at Behala, Calcutta, have encroached vast tracts of Government land around their flats and erected unauthorised structures?

(b) whether it is also a fact that the matter was brought to the notice of the Estate Manager, Calcutta and Chief Engineer, C.P.W.D., Calcutta, for remedial measures by different quarters including the R/R Directorate of West Bengal Government as the land and the flats belong to Government of India;

(c) if so, what action Government contemplate to take against such illegal criminal action by the Central Government employees; and

(d) what are the reasons for the inaction of the Estate Manager and C.P.W.D., authority at Calcutta over the matter for four to five years?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (d) The information is being collected and will be laid on the Table of the House.

### **Construction of Moghul Road in Rajauri-Poonch Districts**

1219. SHRI DHARAM CHANDER PRASHANT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:-

(a) whether Government are aware: that Jammu and Kashmir Government is constructing Moghul road in Rajauri-Poonch border districts of Jammu and the work is somewhat slow;

(b) whether it is also a fact that the State Government has demanded funds from the Centre for boring a tunnel inside the Peer Panthal mountain;

(c) the total amount of funds required by the State Government for boring the tunnel; and

(d) whether the Defence Ministry has withdrawn its objections in respect of construction of this road from security point of view?